

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANANHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 720/7/HDB/2018
NAME OF THE COMPANY	Avanthi Leathers Ltd
NAME OF THE PETITIONER(S)	Katragadda Narayana Rao
NAME OF THE RESPONDENT(S)	Avanthi Leathers Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendran Naik	Adv.	9849387366	
Vikram. C. Puttapaga	Adv.	9160876539	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Jaganna/Kannu	Advocate	Corporateadvocate@gmail.com	
A. Nagaraj Kumar	Adv	9963033314	

ORDER

Counsels representing both sides are present. Counsel for the Petitioner prayed time for making submissions. At request time is enlarged. Put up the matter on 05.08.2019.


MEMBER JUDICIAL